

**COURT- 1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**RP No. 6 OF 2017**

**Dated: 21st October, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member(electricity)**

**In the matter of:**

**Meghayala Power Distribution Corpn Ltd .... Appellant(s)**

**Versus**

**Meghalaya State Electricity Regulatory Commission .... Respondent(s)**

Counsel for the Appellant(s) : Sakie Jakharia for A1

Counsel for the Respondent(s) : Buddy A. Ranganadhan for R1  
Mandakini Ghosh for R3  
Parinay Deep Shah for R3  
Ritika Singhal for R3  
Aradhna Tandon for R3

**ORDER**

At the request of learned counsel for the parties, list this matter on **03.02.2020.**

**S.D. Dubey  
Technical Member(electricity)**

**Justice Manjula Chellur  
Chairperson**

PR